

# JAGJANANI TEXTILES LIMITED

CIN: L17124RJ1997PLC013498

REGISTERED OFFICE: SCOs 33 and 34, RIICO Shopping Complex, Bagru Ext. I Jaipur -303007, Rajasthan, India

TEL NO.: 0141-4104745 Email: jtlsgv@gmail.com. Website: www.jagjanani.com.

Open offer for acquisition of up to 40,56,000 (Forty Lakhs Fifty-Six Thousand) fully paid-up Equity Shares of face value of Rs. 10/- (Rupees Ten only) each ("Equity Shares"), representing the 26.00% (Twenty Six Percent) of the Voting Capital (as defined below) of Jagjanani Textiles Limited (the "Target Company"), at an offer price of ₹ 6.50/- (Rupees Six and Fifty paise Only) per Equity Share, from the Public Shareholders (as defined below) of the Target Company by Mr. Manojbhai J. Patel ("Acquirer I") and by Mr. Avanishkumar Manojkumar Patel ("Acquirer II") (hereinafter collectively referred to as the "Acquirers") along with Surendra Shah ("PAC") in his capacity as persons acting in concert with the Acquirers ("Offer" or "Open Offer").

This corrigendum to the DPS (as defined below) ("Corrigendum") is being issued by Fedex Securities Private Limited, the Manager to the Open Offer ("Manager to the Offer" or "Manager"), for and on behalf of the Acquirers and the PAC, in respect of the Open Offer to the Public Shareholders pursuant to and in compliance with applicable provisions under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ("SEBI (SAST) Regulations"). This Corrigendum should be read in continuation of, and in conjunction with the Public Announcement dated April 6, 2023 ("PA") in relation to the Offer which was filed on April 6, 2023 with Securities and Exchange Board of India ("SEBI"), BSE Limited ("BSE") and Detailed Public Statement ("DPS") which was published on April 17, 2023 in Financial Express (English - All Editions), Business Remedies (Jaipur Edition) and Jansatta (Hindi - All Editions). This Corrigendum is being published in all the newspapers in which the DPS was published. Capitalized terms used in this Corrigendum have the meaning assigned to them in the PA and DPS.

Paragraph (10) of Section I (6) (INFORMATION ABOUT THE TARGET COMPANY- JAGJANANI TEXTILES LIMITED) of the DPS shall stand amended and read as follows:

(Rs. in Lakhs)

Particulars	Nine-month period ended December 31, 2022	For the financial year ended March 31, 2022	For the financial year ended March 31, 2021	For the financial year ended March 31, 2020
	(Unaudited Limited Review)	Audited	Audited	Audited
Total Revenue#	4.4	13.83	11.71	531.33
Profit/(loss) after tax	(4.54)	0.39	(6.78)	512.26
Earnings per Share ("EPS") (Basic & Diluted)	(0.03)	0.00	(0.04)	3.28
Net worth / Shareholders Funds\$	-	(375.04)	(375.43)	(368.65)

# Total Income includes revenues from operations and other income

\$ Net worth = Equity Capital + Reserves and Surplus (excluding revaluation reserves)

**OTHER INFORMATION**

- Except as detailed in this Corrigendum, all other terms, conditions and contents of the Open Offer and the DPS remain unchanged. The aforementioned developments/ amendments shall be incorporated in the DLOF/ LOF.
- The Acquirers and PAC accept full responsibility for the information contained in this Corrigendum (other than such information which has been obtained from the public sources or provided or relating to and confirmed by the Target Company), and undertake that they are aware and will comply with and fulfill their obligations under the SEBI (SAST) Regulations.
- This Corrigendum is expected to be available on the website of SEBI at (www.sebi.gov.in), The Target Company (www.jagjanani.com), the Manager to the Offer (www.fedsec.in) and BSE (www.bseindia.com). For further details, please refer to the DPS.

**Issued on behalf of the Acquirers and PAC by the Manager to the Offer****FEDEX SECURITIES PRIVATE LIMITED**

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Contact Person: Saipan Sanghvi

SEBI Registration Number: INM000010163

Sd/-  Manojbhai J. Patel (Acquirer I)	Sd/-  Avanishkumar Manojbhai Patel (Acquirer II)	Sd/-  Surendra Shah (PAC)
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Place: Ahmedabad

Date: April 21, 2023

Sunjeet Comm.